Insolvency and Bankruptcy Board of India

Subject: Composition of Governing Board of IBBI

In terms of section 189 of the Insolvency and Bankruptcy Code, 2016, the Governing Board of IBBI consists of the following members: (a) a Chairperson; (b) three members from amongst the officers of the Central Government not below the rank of Joint Secretary or equivalent, one each to represent the Ministry of Finance, the Ministry of Corporate Affairs and Ministry of Law, ex -officio; (c) one member to be nominated by the Reserve Bank of India, ex-officio; (d) five other members to be nominated by the Central Government, of whom at least three shall be the whole-time members.

- 2. In exercise of the powers conferred by Section 189 of the Insolvency and Bankruptcy Code, 2016 (31 of 2016), the Central Government vide notification dated 31st January, 2025, appointed Mr. L.V. Prabhakar, former Managing Director & Chief Executive Officer, Canara Bank as Part Time Member in the Insolvency and Bankruptcy Board of India.
- 3. Furthermore, in exercise of the powers conferred by section 189 of the Insolvency and Bankruptcy Code, 2016 (31 of 2016), the Central Government vide notification dated 12th February, 2025 appointed Dr. Bhushan Kumar Sinha, Former Senior Economic Advisor, Department of Financial Services as Whole Time Member of the Insolvency and Bankruptcy Board of India.
- 4. Consequent to the above, the Governing Board of IBBI comprises as under:
 - i. Mr. Ravi Mital, Chairperson, IBBI;
 - ii. Mr. Javanti Prasad, Whole Time Member, IBBI;
- iii. Mr. Sandip Garg, Whole Time Member, IBBI;
- iv. Dr. Bhushan Kumar Sinha, Whole Time Member, IBBI;
- v. Dr. Rajiv Mani, Ex-officio Member (Secretary, Department of Legal Affairs and Legislative Department, Ministry of Law and Justice);
- vi. Ms. Anita Shah Akella, Ex-officio Member (Joint Secretary, Ministry of Corporate Affairs):
- vii. Ms. Reetu Jain, Ex-officio Member (Economic Adviser, Department of Economic Affairs, Ministry of Finance);
- viii. Mr. Vaibhav Chaturvedi, Ex-officio Member (Chief General Manager, Reserve Bank of India):
 - ix. Mr. M. P. Ram Mohan, Part Time Member (Professor, Indian Institute of Management Ahmedabad); and
 - x. Mr. L.V. Prabhakar, Part Time Member (Former Managing Director & Chief Executive Officer, Canara Bank).

This is submitted for information of the Governing Board.